

आयकर अपीलीय अधिकरण “एक-सदस्य मामला” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“SMC” BENCH, MUMBAI

माननीय श्री अमरजीत सिंह, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI AMARJIT SINGH, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing through Video Conferencing Mode)

आयकरअपील सं./ I.T.A. No.3077/Mum/2019
(निर्धारण वर्ष / Assessment Year: 2011-12)

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आयकरअपील सं./ I.T.A. No.3079/Mum/2019
(निर्धारण वर्ष / Assessment Year: 2013-14)

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आयकरअपील सं./ I.T.A. No.3080/Mum/2019
(निर्धारण वर्ष / Assessment Year: 2014-15)

M/s. Primetime Media Services Pvt.Ltd. 2 nd Floor, Malkani chambers Off Nehru Road, Near Santacruz Airport Vile Parle(E), Mumbai-400 099	बनाम / Vs.	ITO,Ward-8(2)(4)/10(3)(4) Room No.213, 2 nd Floor Aaykar Bhawan, M.K.Road Mumbai-400 020
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. AAACP-3911-E		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)
Assessee by	:	Shri Vipul Modi-Ld. AR
Revenue by	:	Ms. Smita Verma-Ld. DR
सुनवाई की तारीख/ Date of Hearing	:	12/02/2021
घोषणा की तारीख / Date of Pronouncement	:	12/02/2021

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. Aforesaid appeals by assessee for Assessment Years 2011-12, 2013-14 & 2014-15 contest common order of learned first appellate authority on certain grounds of appeal.

2. The Ld. Counsel for assessee, at the outset, vide letter dated 09/12/2020, submitted that the assessee has already opted for settlement of dispute under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme)*, 2020 for all the years under consideration by filing requisite Form Nos.1 & 2 and therefore, the appeals may be treated as withdrawn. The Ld. DR did not object to the same.

3. In view of foregoing, all the appeals stands dismissed as withdrawn with a liberty to assessee to seek restoration of the appeals in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

4. All these appeals stands dismissed as withdrawn.

Order pronounced on 12th February, 2021.

Sd/- **Sd/-**
(Amarjit Singh) **(Manoj Kumar Aggarwal)**
 न्यायिक सदस्य / **Judicial Member** लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated :12/02/2021
 Sr.PS, Kasarla Thirumalesh

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.